## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 1/2/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/107/(IB)/2017

NAME OF THE PETITIONER(S)

: P.A. THOMAS

NAME OF THE RESPONDENT(S)

: INTEGRATED FINANCE CO.LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

Matter called. No representation on both the sides. Put up on 01.08.2017 at 10.30

A.M.

S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)